

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 597/2015
O.A. No. 1017/2015

New Delhi, this the 7th day of April, 2016.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Pramod Kumar (Aged about 49 years),
S/o Sh. Sarda Pratap Singh,
R/o H. No.A-3/11,
SFS Games Village,
Koyam Bedu, Chennai.
Applicant ..

(By Advocate : Shri A.K. Behera with Shri Sridhar Nayak)

Versus

1. Shri Rajiv Mehrishi,
Home Secretary,
Union of India
Ministry of Home Affairs,
Govt. of India, North Block,
New Delhi 110 001.
2. Shri Thiru K. Gnanadesikan,
The Chief Secretary,
Fort St. George,
Chennai – 600 009. .. Respondents

(By Advocate : Shri Rajeev Kumar for R-1 and
Shri Sandeep Khurana with Ms. Seemab Ali Fatima
for R-2)

ORDER (ORAL)

By Mr. Justice Permod Kohli

Compliance affidavit has been filed. Learned counsel for the applicant admits that the order of the Tribunal stands complied

with. This contempt is rendered infructuous, disposed of accordingly.

(NITA CHOWDHURY)
Member (A)

(PERMOD KOHLI)
Chairman

/Jyoti/